Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 321 of 2013

Dated : 26th September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Transmission Corporation of Andhra Pradesh ....Appellant(s)
& Ors.
Versus

Andhra Pradesh Electricity Reg. Commission ...Respondent(s)
& Anr.

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s): Mr. Matrugupta Mishra for R.2

ORDER

Post the matter for further hearing on ***03.11.2014.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js